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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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**CO.PET. 168/2013 and CA No. 1074/2015**

DSV AIR & SEA PVT LTD

..... Petitioner

Through: Mr. Ankur Gupta, Advocate.

versus

M/S ARGENTUM AUTO PVT LTD

..... Respondent

Through

**CORAM:**

**HON'BLE MR. JUSTICE SUDERSHAN KUMAR MISRA**

**ORDER**

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**29.07.2015**

**CA Nos. 2011/2015 and 1281/2015**

List on 8<sup>th</sup> September, 2015, i.e., the date already fixed.

**SUDERSHAN KUMAR MISRA, J**

**JULY 29, 2015**

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